

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 28.03.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.243/ BB/2018	For Admission	Sec 7 of I&B code 2016	M/s Pridhvi Asset Reconstructio n & Securitisation Company Ltd	Cyril Amarchand Mangaldas	M/s Sagar power (Neerukatle) Pvt Ltd	Mrs. Dushyantha Kumar Southern Resolution Professions LLP

SHARAN A. KUKREJA  
SINDHU RAO

FOR CYRIL AMARCHAND MANGALDAS

PETITIONER



ADVOCATE FOR PETITIONER/s:

K. DUSHYANTHA KUMAR  
ADVOCATE FOR RESPONDENT/s:

RESPONDENT



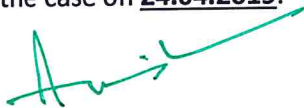
**ORDER**

Heard Shri Sharan A. Kukreja along with Ms. Sindhu Rao, learned Counsel for the Petitioner and Shri K. Dushyantha Kumar, learned PCS for the Respondent.

Learned Counsel for the Respondent submits that they are trying to resolve the issue and thus requests three weeks' time for the purpose.

Shri Sharan A. Kukreja, learned Counsel for the Petitioner has strongly opposed the adjournment of the case as there is no proposal of settlement received from the Respondent. However, with reference to the learned Counsel for the Respondent, we are inclined to grant time.

Post the case on **24.04.2019**.



Member (T)



Member (J)

Krishna

Verified



Court Officer